

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/23(CHE)/2022
NAME OF THE PETITIONER(S) : Quantum Tubers Bio-Tech India Ltd
NAME OF THE RESPONDENTS : ROC, Coimbatore
UNDER SECTION : Sec 252 of CA, 2013

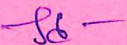
ORDER

The Petitioner is represented by the Ld. Counsel Ms. R. Jayasree and the Ld. Counsel Mr. Avinash Krishnan Ravi appears on behalf of RoC through video conferencing mode.

Reports are awaited in the matter.

Counsel for the RoC is directed to file report within period of 3 weeks from the date of this order.

List the matter on **12.04.2023** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT